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वाणिज्य मंत्रालय में राज्य मंत्री (श्री खरशीद श्रालम खां) : (क) तथा (ख) चालू वर्ष के दौरान भारतीय पटसन निगम ने 5-2-1981 तक कच्चे पटसन की 9.91 लाख गांठे खरीदी है जबिक विगत वर्ष के दौरान 8.68 लाख गांठें खरीदी गई थीं । ग्रगले वर्ष के लिए लक्ष्य को ग्रन्तिम रूप दिया जा रहा है।

निगम प्रगले वर्ष के लिए एक कार्य योजना तैयार कर रही है जिससे बाजारों का क्षेत्र बढेगा, गोदाम क्षमता में वृद्धि होगी. खरीद तथा बिकी कार्यचालन के दौरान पटसन के संचलन में तेजी आएगी भ्रौर उपजकर्ताभ्रों से खरीदारी बढाने का प्रथास किया जाएगा ।

Composition of the third level airlines

ZAKARIA: 74. DR. RAFIQ Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the details about the composition structure and financial arrangements of the third level airlines; and
- (b) what are the places where it will operate and what are the various fares to be charged?

MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) A Company called "Vayudoot Private Limited" has been set up for operating third level air services initially in the North-Eastern Region. The Company has been registered under the Companies Act as a joint venture of Air India and Indian Airlines with equal equity participation for which the budgetary support has to come from Gov-The Board of Directors of ernment. the Company are appointed by Air India and Indian Airlines with the approval of the Govevrnment. So are Chairman and the General Manager of the Company. The air services are being operated by F-27 1717 RS-5.

aircraft taken on lease from Indian Airlines.

(b) The Vayudoot services presently being operated to the staments as per details below:-

Sector			Fare
			Rs.
Gauhati/Barapani			35
Kamalpur/Agartala			37
Gauhati/Rupsi	•		87
Chabua/Tezu			61
Gauhati/Kamalpur			111
Gauhati/Kailashahar	i		103

These fares are 30 per cent cheaper Indian Airlines fares in area outside the North-Eastern region.

Supply of Refined Geoundnut Oil

- 75. DR. RAFIQ ZAKARIA: Will the Minister of CIVIL SUPPLIES be pleased to state:
- (a) what is the latest position about the supply of refined groundnut oil:
- (b) whether Government are taking any steps to increase its production; and
- (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): (a) to (c) No separate statistics of production of refined groundnut lio are being maintained by Government. The production of groundnut oil both raw and refined has in recent years been of the order of about 14 lakh tonnes (the figure computed on the basis of groundnut production).

There is sufficient refining capacity in the country to produce refined

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groundnut oil. However, a significant increase in its production would also require increase in production of groundnut in the country.

The various measures that Government are taking to increase the production of groundnut include the following:—

- (1) Increase in acreage/under cultivataion:
- (2) Raising the productivity levels, through a package of practices and incentives;
 - (3) Providing support price.

Raising of Loan Ceiling by State Finance Corporations

- 76. DR. RAFIQ ZAKARIA: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that various State Finance Corporations have been authorised to raise the limit of their loan amount from the present limit of Rs. 30 lakhs to 50 lakhs in view of the Government having raised the amount of plant and machinery for small scale units from Rs. 10 to 20 lakhs; and
- (b) if not, by when Government propose to direct the Reserve Bank and the Industrial Development Bank of India to take immediate steps in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b) As per the provisions of section 26(1) of the State Financial Corporations Act. 1951, the State Financial Corporations are at present authorised to render financial assistance to an industrial concerns up to Rs. 30 lakhs in the case of companies set-up under and Companies Act cooperative societies: registered under the Societies Cooperative Act and up to Rs. 15 takhs in other anv the State Financial case. Tn Corporations conference held October 1980, among other things, the question of raising the present limits of accommodation was considered. Accordingly the Industrial Development Bank of India has

forwarded to the Government early this month certain proposals relating to amendments to the State Financial Corporations Act, 1951 which interalia include raising the limites from Rs. 30 lakhs to Rs. 60 lakhs and Rs. 15 lakhs to Rs. 30 lakhs. These will be processed by the Government in due course.

Consumer Price Index

77. SHRI DINESH GOSWAMI; SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of FINANCE be pleased to state:

- (a) what is the rise in the consumer price index in the last six months in respect of essential commodities; and
- (b) the steps being taken to prevent inflation and rise in prices or to neutralise its effect on fixed income groups like salaried employees?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) The All India Consumer Price Index for Industrial Workers (1960—100) shows an increase of 5.7 per cent in the last six months that is between June and December 1980 (the latest available) this compares with the increase of 8.4 per cent in the same period of 1979.

(b) A number of anti-inflationary measures have already been taken of removal infraincluding structure bottlenecks and increasing production: (ii) strengthening of the public distribution system: (iii) augmenting the domestic availabilities through imports; (iv) curbing anti-social activities such as hoarding and black-marketing and (v) controlling undue expansion in money supply and credit.

As regards neutralisation of the impact of the rise in prices on salaried employees, it is done by the existing system of payment of dearness allowance related to the All India Consumer Price Index for Industrial Workers (1960=100) in the